

R.O.C.No.102350-A/2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 281 / 2019

The Government, in G.O.Ms.No.1705, Home(Cts.II) Department, dated 03.10.2018, had issued orders for the constitution of an Additional Mahila Court in the cadre of Judicial Magistrate in Vellore District.

Thiru. K.Ramkumar, Judicial Magistrate III, Vellore, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Vellore, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED:26.12.2019.

Sd/- M.Jothiraman,
REGISTRAR GENERAL(i/c)

E
26.12.19
(S.O.)